

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W. P. (T) No. 2549 of 2019

EXIDE INDUSTRIES LIMITED - --- Petitioner

Versus

The State of Jharkhand and others Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Petitioner : Mr. M. S Mittal, Sr. Advocate
Mr. Rahul Lamba, Advocate

For the Respondents : Mr. Sachin Kumar, A.A.G-II

06/08.07.2020

Mr. M. S. Mittal, learned senior counsel for the petitioner assisted by learned counsel Mr. Rahul Lamba and Mr. Sachin Kumar, learned Additional Advocate General No. II for the State are present through Video Conferencing.

As prayed for, put up this case on 15.07.2020.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)